## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 195 OF 2016**

Dated: 28th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Kamalanga Energy Ltd. & Anr.

.... Appellant(s)

Vs.

**Central Electricity Regulatory Commission & Ors.** 

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Vishrov Mukherjee Mr. Yashaswi Kant Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1

Mr. G. Umapathy for R. 3 & 4

Mr. Ravi Kishore for R.5

Mr. R.B. Sharma for R.6 to 9

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>04.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk